

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 13.08.2020 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 523 of 2020	V.V. & Sons LLC Vs. Bajaj Herbals Ltd.	Shyam Babu Baishya	
2.	Comp. App. (AT) (Ins) No. 678 of 2020	Ambika Seth Vs. Apavarga Trading Company & Anr.	Sonam Anand	
3.	Comp. App. (AT) (Ins) No. 679 of 2020	State Bank of India Vs. Mohd. Nazim Khan IRP of Mothers Pride Dairy India Pvt. Ltd.	Bishwajit Dubey	
4.	Comp. App. (AT) (Ins) No. 680 of 2020	Anil Goel Vs. Amit Agrawal	Rishabh Jain	

For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 531 of 2020	Bhaskar Vs. Sai Precious Traexim Pvt. Ltd. & Anr.	Sushil Aggarwal	
6.	Comp. App. (AT) (Ins) No. 538 of 2020	Vimal Coal Pvt. Ltd. Vs. Apna Paper Mills Pvt. Ltd.	Mohit Kr. Bafna	Mandeep Kalra

For Hearing

7.	Comp. App. (AT) (Ins) No. 183 of 2020	Jagdish Prasad Sarda Vs. Allahabad Bank	S.Nandakumar	Abhishek Sharma- R1
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02:00 PM

For Hearing

8.	Comp. App. (AT) No. 94 of 2020	Union of India, Ministry of Corporate Affairs Vs. Delhi Gymkhana Club Ltd. & Ors. With	Dr. Raj Singh	Gaurav M Liberhan
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9.	Comp. App. (AT) No. 95 of 2020	Delhi Gymkhana Club Ltd. Vs. Union of India, M.C.A & Ors.	Gaurav M. Liberhan	Parvez Naikwadi
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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**